

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

20

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/576/ (IB)/2017
NAME OF THE PETITIONER(S) : CHENNAI FERROUS INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : SRI PADMABALAJI STEELS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Kumarpal R Chopra
Sandeep Kumar

Counsel for Corporate Debtor

[Signature]

2. D. Ravi

Counsel for Petitioner

[Signature]

ORDER

Counsel for petitioner present. Counsel for respondent present. It is stated that an IRP has been appointed in another matter by the Division Bench wherein the respondent is one and the same. Both the counsel sought time for placing the copy of the said order. Time extended at request. Put up on 20.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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